CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

0.A. No. 127 of 1997,

Monday this the 24th day of February 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN. ADMINISTRATIVE MEMBER

B. Anasmon,
Extra Departmental Mail Carrier,
Kottenkulangara Post Office,
Alappuzha-6, residing at
'Aseela Manzil',
AVALOOKKUNNU P.O.,

Applicant

(By Advocate Shri M. Paul Varghese)

Vs.

- 1. Assistant Superintendent of Post Offices, Alappuzha Sub Division, Alappuzha.
- Senior Superintendent of Post Offices,
 Alappuzha Division, Alappuzha-12.

Respondents

(By Advocate Shri Varghese P. Thomas, ACGSC(represented)

The application having been heard on 24th February, 1997, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Heard:

The grievance of the applicant is that though he is working as Extra Departmental Mail Carrier on provisional basis at Kottankulangara Post Office, respondents are refusing to consider his candidature for regular selection. Pursuant to an interim order issued on 27.1.97, applicant has also been considered. Learned counsel for respondents states that, the selection process has not been finalised and as the applicant has been considered for selection along with others, the application may be disposed of with a direction to finalise the selection and to make appointments accordingly.

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- 2. Learned counsel for applicant also states that this course may be adopted.
- 3. In the result, the application is admitted and disposed of with a direction to respondents to treat that the applicant is entitled to be considered for regular selection and to finalise the selection process and also proceed to make appointments accordingly in accordance with the rules. There is no order as to costs.

Dated the 24th February 1997.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN